

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.205 - CP(IB)/74(AHM)2023
Item No.206 – Cont. A. 13 of 2023
Item No.207 – IA 1060 of 2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Imdadali M Momin

.....Applicant

Vs.

Pellucid Lifesciences Private Limited

.....Respondent

Order delivered on 17 /01/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.

For the Respondent : Mr. Ravi Pahwa, Adv.

ORDER

CP(IB) 74 of 2023, Cont. A 13 of 2023 & IA 1060 of 2023

Ld. Counsel for the respondent submitted that they have made some payment. However, amount has not been made in full. Ld. Counsel for the respondent seeks adjournment on the ground that arguing Sr. Counsel is on his legs before Gujarat High Court.

List for hearing on 06.02.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)